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NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/06/2017 AT 02.30 PM**

PRESENT: SHRI. ANANTHA PADMANABHA SWAMY

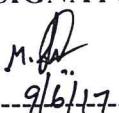
APPLICATION NUMBER :

PETITION NUMBER : TCP/379/ (IB)/2017

NAME OF THE PETITIONER(S) : SANGHVI MOVERS LTD

NAME OF THE RESPONDENT(S) : KESHTHANA INFRASTRUCTURE PVT LTD

UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
	M. SIVARATHANAN	REPRESENTATION BY WHOM	 9/6/17

Counsel for Petitioner

K. Maheshwaran

Counsel for Respondent

S. Ananthabha Swamy

ORDER

Counsel for petitioner present. Counsel for respondent present and submitted that he has not received any papers. Counsel for petitioner is directed to provide copy of the petition and other documents to the respondents. Further, counsel for petitioner is directed to file an affidavit and bank statement as per Sec.9 (3) (b) & (c) of IB Code, 2016. Put up on 12.06.2017 at 2.30 P.M.


(K. Ananthabha Swamy)
Member (Judicial)